

(J.H.C. Sch. 1-7)

From:

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2022-23/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Sanjeev Bhatia, District & Additional Sessions Judge, Deoghar.
2. Mr. Devesh Kumar Tripathi, District & Additional Sessions Judge, Jamtara.
3. Mr. Laxman Prasad, District & Additional Sessions Judge-cum-Special Court, elected MP/MLA, Dumka.
4. Mr. Amit Kumar, Special Judge, POCSO Act, Latehar.
5. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
6. Mr. Birendra Kumar Srivastava, Special Judge, POSCO Act, Sahebganj.
7. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
8. Mr. Rakesh Chandra, District & Additional Sessions Judge, Chatra.
9. Mr. Anjane Anuj, Special Judge, POCSO Act, Gumla.
10. Mr. Sanjeev Kumar Singh, District & Additional Sessions Judge, Garhwa.
11. Mr. Prem Nath Pandey, Special Judge, POCSO Act, Daltonganj.
12. Mr. Shahzad Mohammad Shahzad, Additional Judicial Commissioner, Ranchi.
13. Mr. Deepak Malik, District & Additional Sessions Judge-cum-P.O., MVACT, Hazaribagh.

Subject: - Nomination of newly recruited Direct District Judges for **one day online training** programme “**ICT & e-courts Induction Programme for the newly recruited Direct District Judges**” (ECT\_18\_2022), **is scheduled to be held on 20<sup>th</sup> November, 2022** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **online training** programme scheduled to be held on 20<sup>th</sup> November, 2022 at Judicial Academy Jharkhand, Ranchi.

You are, therefore, directed to attend the aforesaid online training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid online training programme.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

**Registrar (Administration)**

Memo No. 4077 /Apptt.

Dated, Ranchi, the 11/11/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1765 dated 14.10.2022/ the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Deoghar, Jamtara, Dumka, Latehar, Sahebganj, Hazaribagh, Chatra, Garhwa, Gumla & Daltonganj for information and needful/ the Member Secretary, JHALSA/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)